

## Annexure-7

Name of the corporate debtor: Saisons Trade &amp; Industry Private Limited; Date of commencement of CIRP 20-04-2022 List of creditors as on 14th May 2022

## List of operational creditors (Government dues)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted			Amounts in Rs.					Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	
1	THE ASSISTANT COMMISSIONER OF CUSTOMS DEEC MONITORING CELL	Central Governmet	5/4/2022	5,085,326	0	Custom Duty		NA	0	0	5085326	0	

\*The Operational Creditors (Government dues) is subject to further verification of documents/books of the Corporate Debtor. Since, as on date the IRP has not been able to get the control and custody of the books of accounts of the Corporate Debtor and accordingly an application under Section 19 of the Insolvency and Bankruptcy Code, 2016 is being filed with the Hon'ble Tribunal.